## **Profit making Public Enterprises**

- 964. SHRI P. RAJEEVE: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) the number of Public Enterprises that are making profit in the last three years; total profit of these companies;
  - (b) the total cash reserve of the Public Enterprises in the country; and
- (c) whether the Ministry has plans to utilize this cash reserve for establishing new public sector companies?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI RADHAKISHNAN P.): (a) As per information available in Public Enterprises Survey 2012-13 laid in the Parliament on 20.2.2014, the total profit of profit making Central Public Sector Enterprises (CPSEs) for the last 3 years is mentioned below:

(₹ in crore)

Year	No. of Profit making CPSEs	Total Profit
2012-13	149	143559
2011-12	161	125929
2010-11	158	113944

(b) and (c) The Cash & Balances of all CPSEs was ₹ 2,66,600 crore as on 31.3.2013. The utilization of surplus funds by CPSEs depends upon their corporate plans, market conditions and the best judgment of their respective managements / Boards. The decisions of setting up CPSEs are taken by sectorial Ministries based on the techno-economic considerations.

## Identification of sick state run companies

- 965. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) whether Government is in the process of identifying sick state-run companies that it believes are terminally ill and can be sold off; if so, the details of units identified;

(b) whether Government will revamp the sick units on the line of PPP model; if not, the reasons therefor; and

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(c) the number of those units which are sick and how many of them can be revived with the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI RADHAKISHNAN P.): (a) Based on the recommendations of Board for Reconstruction of Public Sector Enterprises(BRPSE), Government has identified 7 sick Central Public Sector Enterprises (CPSEs) namely (i) HMT Bearings Ltd., (ii) Richardson and Cruddas Ltd., (iii)Tungabhadra Steel Products Ltd., (iv) HMT Machine Tools Ltd., (v) Tyre Corporation of India Ltd., (vi) Central Inland Water Transport Corporation Ltd. and (vii) Hoogly Dock and Port Engineers Ltd. for revival through disinvestment/joint venture.

- (b) There is no proposal to revive sick units on PPP model.
- (c) There were 61 sick CPSEs as on 31.3.2013. Sickness and revival of sick CPSEs is a continuous process. The concerned administrative Ministries/Departments of CPSEs take measures for revival on case to case basis. Based on the recommendations of BRPSE, revival packages of 48 CPSEs have been approved by the Government of India/Holding Companies envisaging total fund/non-fund based assistance of ₹ 40937 crores (cash assistance of ₹ 10940 crores and non-cash assistance of ₹ 29997 crores). Out of 48 sick CPSEs, 19 CPSEs have been declared "turnaround".

## Housing loans with interest subsidy for EWS and LIG

966. SHRI C. M. RAMESH: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of the criteria fixed for Economically Weaker Section (EWS) and Low Income Group (LIG) by Government in order to avail the benefit of interest subsidy loan under Rajiv Rinn Yojana (RRY); and
  - (b) whether this Scheme is still a non-starter in most of the States; and
- (c) if not, the details of the beneficiaries who availed loan upto 5 lac and 8 lac under this Scheme?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU): (a) In order to avail the benefit of interest subsidy loan under Rajiv Rinn Yojana (RRY), The economic parameter of EWS is defined as